

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

ORDER No. 90

Dated Guwahati, the 21st December, 2010

Hon'ble Mr. Justice Amitava Roy, JAD has been pleased to constitute a Committee consisting of Deputy Registrar (Admn-II), Assistant Registrar (Correspondence), Superintendent (A/Cs), Superintendent (Establishment) and Court Officer No. 1 for cross checking of the completion of works in respect of the construction / renovation / painting etc. of the Gauhati High Court Building and Judges Bungalow / Guest House etc. in the greater interest of public as well as of the Institution in particular.

The said Committee shall physically verify the concerned works of the High Court and put a note and certificate for issuance of completion certificate.

By Order etc,

Sd/- S.R. Sen,

REGISTRAR (ADMN.)

Memo No. HC. III - 70/2004/ 6306-18 /G, Dated 21st December, 2010